NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No.	Name (in Capital)	Represented by	Signature
1-	PRIVADARSHINI N AKHIL JAIN KEERTI	Consel for Estions	

ORDER

Ms. N. Priyadarshini, Counsel for Petitioner present. Counsel for Respondent called absent. Counsel for Petitioner sought three weeks' time for the reason that talks between the parties for settlement is still in progress. At request, time enlarged. Put up on 17.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)